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Title: Introduction of the Distressed Veteran Sports Persons (Welfare) Bill, 2015.

SHRIMATI RANJEET RANJAN (SUPAUL): I beg to move for leave to introduce a Bill to provide for the welfare measures for the distressed veteran sportspersons such as old age pension for subsistence, disability assistance, healthcare facilities and housing facilities to be undertaken by the State and for the Constitution of Distressed Veteran Sportspersons Welfare Fund and for matters connected therewith and incidental thereto.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare measures for the distressed veteran sportspersons such as old age pension for subsistence, disability assistance, healthcare facilities and housing facilities to be undertaken by the State and for the Constitution of Distressed Veteran Sportspersons Welfare Fund and for matters connected therewith and incidental thereto."

The motion was adopted.

SHRIMATI RANJEET RANJAN: I introduce the Bill.

16.02 1/2 hours